

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:983

ANSWERED ON:11.12.2013

UNAUTHORISED REGULARISED COLONIES IN DELHI

Naranbhai Shri Kachhadia;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of unauthorised colonies in Delhi as on date and the number of colonies regularised during the last three years and the current year;
- (b) whether the Government is formulating any scheme to regularise all unauthorised colonies and if so, the details thereof;
- (c) whether there is lack of basic facilities in unauthorised and recently regularised colonies;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a): 1639 colonies have applied for regularisation on the basis of public notice issued in October 2007. The Govt. of National Capital Territory of Delhi (GNCTD) has identified 895 colonies for regularization and has regularized 312 unauthorised colonies on 04.09.2012.
- (b): The Government has already framed regulations for regularisation of unauthorised colonies inhabited by non-affluent sections in Delhi which have been notified in official gazette on 24.3.2008. Further amendments to the regulations have been carried out and notified on 16.6.2008 and 6.6.2012.
- (c) to (e): The GNCTD has informed that it is striving to ameliorate the condition in unauthorised colonies in a phased manner from 1998 onwards. However, the GNCTD has accorded priority for providing basic facilities in 895 colonies covered under the order as referred in part (a) above.